

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:733
ANSWERED ON:05.12.2003
HEARINGS OF BIFR
A. VENKATESH NAIK

Will the Minister of FINANCE be pleased to state:

- (a) whether the BIFR is holding its hearings in all the metro cities;
- (b) if so, the date from which BIFR has started its hearing in these cities especially in Calcutta; and
- (c) the steps taken by the BIFR to hold its hearing in all the State capitals and Union Territories?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ANANDRAO VITHOBA ADSUL):

- (a) BIFR has been holding its hearings in all the Metro Cities and also in some other majorities such as Ahmedabad, Bangalore, Hyderabad, Trivandrum etc.
- (b) Since 1988 the BIFR has been holding its hearings at State Capitals. The hearings at Kolkata were first held from 14th to 18th November 1988.
- (c) Hearings at State Capitals and Union Territories are held depending upon the workload, the requests of concerned State Governments, administrative convenience and the hardship involved for the parties in traveling long distances.